## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 110/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Mr. Darayus H. Chhapkhanwala V/s.
M/s. Iris Energy Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Ph Pharmesh. Phrocate 1/5
Singl for law lompeters
Respondent (Onsuttees)
1 Yu. 1 to 4

2. Desouth Fred Shot for the Petitioners, for Kanga & Co

## ORDER TCP No.110/397-398/NCLT/MB/MAH/2013

At request of the parties, list this matter on 6.2.2018,

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)